

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA No.3041/92

(9)

New Delhi this the 5th day of January, 1998

Hon'ble Shri S.R.Adige, Vice Chairman(A)  
Hon'ble Smt.Lakshmi Swaminathan, Member(J)

Shri P.P.Gogia,  
Programme Assistant(on leave),  
Directorate General of Tech.Development,  
Udyog Bhawan, New Delhi-11

(None for the applicant) ..Applicant

VS

Union of India, through,  
Secretary,Dept.t of Industrial Development,  
Ministry of Industry, Udyog Bhawan,  
New Delhi-11

Secretary(Tech.Dev.)& Director General,  
Directorate Genl.of Technical Development,  
Udyog Bhawan, New Delhi-11

Secretary,  
Department of Personnel & Training,  
North Block, New Delhi-1

(None for the respondents) Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R.Adige, Vice Chairman(A)

Applicant impugns the respondents order dated 29.10.92

(Annexure A 1) reverting him from the post of Programme Assistant to the lower post of Statistical Assistant.

2 None appeared for the applicant when the case was called out. This is a 1992 case and was listed at Sl.No.11 of the regular hearing list of today. It has been on the warning list since 3.12.1997. We, therefore, dispose it of after perusing the materials on record.

3 The respondents in their reply have stated that

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(10)

the applicant was promoted on Programme Assistant on purely ad hoc basis and his reversion had to be effected because of abolition of the said post of Programme Assistant by order dated 13.4.92 which he was not challenged, and unless that order is revoked the relief claimed cannot be granted. No rejoinder has been filed by the applicant, despite several opportunities given to him, to deny these averments of the respondents.

4 In the light of the above, we see no good grounds to interfere in the matter. The OA is dismissed. No costs.

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)